

Stopping of production by Mysore Cement Factory

*30. SHRI G. Y. KRISHNAN:
SHRI K. MALLANNA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Mysore Cement Factory has stopped the production of cement due to the non-availability of coal; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir. Although coal supplies to the factory has been short of its requirements, the factory has been producing cement.

(b) Efforts are being made to make available adequate quantities of coal to this factory.

News-item "Punjab plea on Army surplus Land"

*31. SHRI R. L. BHATIA: Will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been invited to the news-item captioned 'Punjab plea on Army surplus land' appearing in the Indian Express, New Delhi, dated the 16th January, 1981; and

(b) if so, his reaction thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) In accordance with the existing rules and orders, transfer of surplus defence land to the State Government is done on its market value on the date of the transfer. In view of the well settled position, it is not possible to transfer the land to the State Government at book value.

Participation of Government Officials in activities of political party/communal organisations

*32. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state whether Government officials are permitted to participate/attend the activities of political party/communal organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): No, Sir.

Finalisation of Sixth Five Year Plan

*33. SHRI M. V. CHANDRASHEKARA MURTHY:
SHRI B. V. DESAI:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the Draft Sixth Five Year Plan;

(b) if so, whether all formalities for the finalisation have been considered;

(c) if so, what will be its outlay; and

(d) when its implementation will start?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (d). The draft of the Sixth Five Year Plan 1980-85 was approved by the National Development Council at its meeting in New Delhi on February 13-14, 1981. A copy of the Resolution adopted by the National Development Council is placed on the Table of the House. The Plan envisages a total outlay in the public and the private sectors, of Rs. 1,72,210 crores at 1979 prices; of this, the public sector outlay will be Rs. 97,500 crores. Cyclostyl-ed copies of the document are available in the Library of Parliament.